

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

In partial modification to this office order No.5717-5742/F.1(3)/Gaz/2025 dated 18.01.2025, the following Committee is hereby re-constituted/re-designated, with immediate effect:-

Name of the Committee	Name of Judicial Officer	Designation
Purchase Committee (Central District)	Sh. Anuj Agarwal ASJ (FTC)-02 (Central)	Chairperson
	Ms. Shagun Sharma District Judge-12 (Central)	Member
	Ms. Sayesha Chadha JMFC-08 (Central)	Member
	Administrative Civil Judge (Central)	Member
	DDO (Central)	Member
	DCA (Admn),(Audit) Law & Justice Department Principal Accounts Office, GNCTD, Delhi. DCA (Power) as the Link Officer in the absence of the officer DCA (Admn),(Audit)	Ex-Officio Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

Dated

10 FEB 2025

No. 8072-8094 /F.1(3)/Gaz/2025

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officer concerned.
3. The AO(J)/Branch In-Charge, Purchase Cell, General Branch, Care Taking Branch, Admin-I, II & III, Accounts Branch, Office of ACJ, Central, THC, Delhi.
4. The AO(J)/Branch In-Charge, Purchase Cell & General Branch, (West), alongwith copy of letter No. F.4(2)/Misc/2024/Pr.AO/E-I/358, dated 28.01.2025.
5. The Official of Judicial Branch, West District, Tis Hazari Courts, Delhi, alongwith copy of letter No.F.4(2)/Misc/2024/Pr.AO/E-I/358, dated 28.01.2025.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi